NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL) APPLICATION NUMBER **PETITION NUMBER** : CP/80/2017 NAME OF THE PETITIONER : I GEN POWER SYSTEM PVT LTD **UNDER SECTION** : 252 S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM Representing County For Rol, Ohena B. Sarathbabo

M. Rashan ATTQ

Advocate

B. garen

for MUKUM DIAN

ORDER

Counsel for petitioner present. Representative of ROC present. Time extended at their request for making submissions. Post the matter alongwith TCP/116/2016. Put up on 18.12.2017.

S Vijayaraghavan Member (Technical)

-sel-K Anantha Padmanabha Swamy Member (Judicial)

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